

BEFORE THE SECURITIES APPELLATE TRIBUNAL  
MUMBAI

**Date :13.9.2022**

**Appeal Lodging No.667 of 2022**

BSE Ltd.

...Appellant

Versus

Securities and Exchange Board of India

...Respondent

Mr. Pesi Modi, Senior Advocate with Mr. Kunal Katariya, Mr. Vivek Shetty, Mr. Asadulla Thangal and Mr. K. C. Jacob Dhaval Vora, Advocates i/b. AZB & Partners for the Appellant.

Order:

1. Not on Board. Mentioned by the learned counsel for the appellant. List on 16<sup>th</sup> September, 2022.
2. This order will be digitally signed by the Private Secretary on behalf of the bench and all concerned parties are directed to act on the digitally signed copy of this order. Certified copy of this order is also

available from the Registry on payment of usual charges.

Justice Tarun Agarwala  
Presiding Officer

Justice M.T. Joshi  
Judicial Member

Ms. Meera Swarup  
Technical Member

13.9.2022  
RHN